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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/34/(241/242)/CB/2017
NAME OF THE TRANSFEROR : RAAKHEE SHASHIKANT
NAME OF THE TRANSFERRE : AARYAN INSTITUTE OF MANAGEMENT PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	B. Saranya	Petitioner	B. 87
2)	E.N. Hareepriya	Respondent	Hareepriya

ORDER

Counsels representing both the parties are present. Shri K B Sriram, Chartered Accountant, M/s MRSK & Associates, appointed as the Independent Auditor filed his report. Time is adjourned for filing objections, if any, by both the parties.
Put up on 05.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)